

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.2080
TO BE ANSWERED ON 10.03.2016**

“Rationalisation of Sources of Coal”

2080. SHRI C.R. Patil:

Will the Minister of COAL be pleased to state:

- (a) whether the new Inter-Ministerial Task Force on Rationalisation of sources of coal constituted by the Government in June, 2014 has submitted any recommendation to the Government;
- (b) if so, the details thereof ;
- (c) whether the views of State Government's/State Power Utilities have been obtained by the new Task Force; and
- (d) if so, the details thereof and the latest status on the review of rationalisation of linkages for coal in respect of power utilities ?

A N S W E R

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b) : Yes, Madam. The new Inter-Ministerial Task Force (IMTF) constituted by the Government in June, 2014 has submitted its Report to the Government recommending a three-step approach. The recommendations inter-alia include rationalization of linkage sources for 19 Power Utilities (PUs) in Stage-I by swapping linkage coal between different coal companies to optimize distances and maximizing despatches of coal.

The Task Force recommended rationalization of six swap sets of PUs in Stage-II, as listed below :-

S. No.	State	Participating Companies
1	Tamil Nadu	TANGEDCO & NTPC
2	Gujarat	GSECL & NTPC
3	Maharashtra	MAHAGENCO, NTPC & NSPCL
4	Rajasthan	RRVUNL & NTPC
5	Punjab and UP	PSPCL, DVC and UPRVUNL
6	Haryana	HPGCL, DVC and APCLP

In Stage-III, a stepwise approach to achieve further rationalization has been recommended by IMTF by identification of clusters which would result in net reduction of the overall costs, and can be effected with consent of the Gencos/States.

(c)&(d): IMTF had obtained views of the State Governments/State Power Utilities in the meetings held from time to time and views/inputs expressed by them were taken into consideration before finalization of the report. As per the status of implementation of recommendations of IMTF, Coal India Limited(CIL) has executed revised Fuel Supply Agreements (FSAs) with 17 TPPs in respect of Stage I rationalisations. This has resulted in movement rationalization of 24.6 Million Tonnes (MT) coal and annual savings of Rs.913 Crore (approximately) of recurring transportation cost. In Stage II, one set of swaps has been implemented resulting in movement rationalization of 1.3 MT coal and potential annual savings of Rs. 458 Crore of transportation cost. Overall, movement rationalization of 25.9 MT coal has taken place with potential annual savings of Rs. 1,371 Crore of transportation cost.

.....